

**IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI**  
**COURT-V**

**Item No.-101**  
IB-414/ND/2021

**IN THE MATTER OF:**

Intec Capital Ltd  
V/s.  
Shikhir Plast (India) Pvt. Ltd.

....Applicant

....Respondent

**SECTION**

U/s 7 IBC

Order delivered on 10.08.2021

**CORAM:**

**SHRI ABNI RANJAN KUMAR SINHA**  
**HON'BLE MEMBER (JUDICIAL)**

**SHRI K.K. VOHRA,**  
**HON'BLE MEMBER (TECHNICAL)**

**PRESENT:**

For the Applicant : Adv. Sagar Bansal & Adv. Aabhas Singh  
For the Respondent :

**ORDER**

Heard the Ld. Counsel appearing for the petitioner. **Reserved for orders** on the point of Limitation. The petitioner is at liberty to place the decisions on which the petitioner has placed reliance.

A  
- Sdr  
(K.K. VOHRA)  
MEMBER (T)

- Sdr  
(ABNI RANJAN KUMAR SINHA)  
MEMBER (J)